# THE HIGH COURT OF ORISSA, CUTTACK

#### **OFFICE ORDER**

## No. III - 19/2020 - 11662 / Date. 20.05.2022

To

- Shri Sipun Behera At/P.O.- Tikilipada, Via-Jamankira Dist-Sambalpur, Pin-768107
- Ms Subhasmita Das At- Abalapur, P.O.- Dandamukundapur, P.S- Pipili, Dist.-Puri, Pin-752104
- Shri Rati Ranjan Nayak At/P.O. - Kudutai, P.S.- Tarasingi, Dist.- Ganjam, Pin-761119
- Shri Sangram Das Qrs No-E-4/2, Near SSVM School, Unit-8, Bhubaneswar, Pin-751012
- Shri Rashmi Ranjan Nayak At-Chandradhwajpur, P.O.- Bharalo, Via- Rahama, P.S.- Tirtol, Dist-Jagatsinghpur, Pin-754140
- Ms Banita Priyadarshini Palei
  At- Gandarpur, P.O. College Square ,
  P.S. Chauliaganj, Cuttack, Pin-753003
- 7. Ms Ayesha Rout
  At-Dalmill Lane, Pithapur,
  P.O.-Telenga Bazar, Cuttack, Pin-753009
- Shri Manamohan Panda At. - House No.108, Near DAV Pokhariput School, Phase-II Ananta Vihar, Bhubaneswar, Pin-751020

He / She is appointed temporarily to officiate as Junior Stenographer in the Court's Establishment in the Scale of Pay of Rs. 25,500 - 81,100/- with usual allowances as sanctioned by the State Government from time to time. The appointment is purely temporary and is terminable at any time without assigning any reason whatsoever. He / She should join his / her new assignment on **01.06.2022** failing which the appointment shall be treated as cancelled.

He/ She should furnish the following documents at the time of joining;

- (i) "Attestation Form" in duplicate duly filled in alongwith two passport size photographs attested by a Gazetted Officer.
- (ii) Medical Certificate of fitness from a Medical practitioner not below the rank of Assistant Surgeon.

- (iii) Two Character Certificates from two Gazetted Officers.
- (iv) Declaration to the effect that he / she has not been dismissed from any Govt.Service.
- (v) Declaration to the effect that he / she has not more than one spouse living in case he / she is married.
- (vi) Undertaking to the effect that he / she agrees and is prepared to duly discharge the duties assigned to him / her by the Court in course of his / her posting.
- (vii) Certificate and Mark Sheets in support of date of birth, caste, educational qualification, technical qualification etc., in original alongwith their copies duly attested by a Gazetted Officer.

The appointment is subject to verification of all the certificates along with his / her character and antecedents in the manner prescribed by the government. In case his / her certificates, character and antecedents are not found correct / satisfactory, he / she will be removed from government service immediately without any notice.

No T.A./D.A. will be allowed to join the post.

By Order of the Chief Justice Sd/- S. K. Mishra Registrar (Judicial)

## Memo No. 11663(14) / Date. 20.05.2022

Copy forwarded to the Persons concerned / Treasury Officer, District Treasury, Cuttack/ Bill Assistant (2 copies) / Asst. – in-Charge of Accounts (Misc. ) Section / Asst. – in-Charge of (GPF / PRAN) / Asst. in-Charge of Service Book for information and necessary action.

5.2022

Special Officer (Special Cell)

#### Memo No. 11664 / Date. 20.05.2022

Copy forwarded to the Superintendent, Computer Section for uploading the above office order in the High Court Website.

20.5.2022

Special Officer (Special Cell)